

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100010/2019	HANSRAJ TARACHANAL AGARWAL.....(COMPLAINANT) Vs BABUBHAI PURUSHOTTAMDAS, STOCK BROKER PVT. LTD.....ORS 6	Agarwal
<u>EVIDENCE PART HEARD</u>				
2	SEBI SPL CASE	100174/2014	Securities And Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
<u>EVIDENCE</u>				
3	SEBI SPL CASE	100172/2014	Securities And Exchange Board of India Vs Rijata Finvest Pvt. Ltd. and Ors.	
4	SEBI SPL CASE	100173/2014	Securities And Exchange Board of India Vs KRN Finvest and Leasing Pvt. Ltd. and Ors.	
5	SEBI SPL CASE	100175/2014	Securities and Exchange Board of India Vs Stable Constructions Pvt. Ltd and Ors.	
6	SEBI SPL CASE	100176/2014	Securities and Exchange Board of India Vs Esquire International Ltd. and Ors.	
7	SEBI SPL CASE	100178/2014	Securities and Exchange Board of India Vs CDP Fincap and Leasing Pvt. Ltd. and Ors.	
8	SEBI SPL CASE	100179/2014	Securities and Exchange Board of India Vs Money Televesion and Industries Ltd. and Ors.	

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9	SEBI SPL CASE	100180/2014	Securities and Exchange Board of India Vs New Prabhav Finvest Pvt. Ltd. and Ors.	
10	SEBI SPL CASE	100183/2014	Securities and Exchange Board of India Vs Ravi Prakash Khemka and ors	
11	SEBI SPL CASE	100187/2014	Securities and Exchange Board of India Vs Starshare Investments and Finanz Pvt. Ltd. and Ors.	
12	SEBI SPL CASE	100188/2014	Securities and Exchange Board of India Vs Ikshu Finvest Pvt. Ltd and Ors.	
<u>ORDER</u>				
13	SEBI SPL CASE	100072/2014	Securities and Exchange Board of India Vs Onlooker Investment Pvt. Ltd. and Anr.	
14	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
15	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
16	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
17	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	

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18	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
19	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
20	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	
<u>CITATION</u>				
21	SEBI SPL CASE	100065/2014	Securities And Exchange Board of India Vs Dilip Sudhanar Pendse	
